

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
RAJYA SABHA
QUESTION NO 09.11.2010
ANSWERED ON

SELECTION OF IMPLEMENTING AGENCIES UNDER NRLM .

15

Dr. T.N. Seema

Will the Minister of RURAL DEVELOPMENT be pleased to state :-

- (a) the criteria for selection of implementing agencies under the National Rural Livelihood Mission (NRLM);
- (b) the role of the Local Self Government Institutions in the selection and implementation of schemes under NRLM; and
- (c) whether the Central Government intends to award contracts for implementation of the schemes under the NRLM and transfer funds to the implementing agencies directly, bypassing the State Governments?

ANSWER

MINISTER OF RURAL DEVELOPMENT

(DR. C. P. JOSHI)

(a) to (c) : A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Rajya Sabha Starred Question No.15 for answer on 09.11.2010

(a): National Rural Livelihoods Mission (NRLM) is a Centrally Sponsored Scheme. It will be implemented by the State Governments as per the Guidelines of the Programme.

(b): NRLM envisages following role for Local Self Government Institutions/ Panchayati Raj Institutions (PRIs):

(i)Facilitating identification and mobilization of BPL households into affinity based Self Help Groups (SHGs), facilitating federations of SHGs at the Village/Gram Panchayat level/Block level, and, providing necessary support for effective functioning of such federations.

(ii)Giving priority to the demands of the SHGs and their federations in the annual plans/activities of the PRIs by making suitable financial allocations;

(iii)Coordinating with different departments and agencies on behalf of the SHG network.

(iv)Any other activity which could be taken up by the members of the SHGs or their federations.

(c): The flows of funds from the centre to the states that have transited into NRLM are proposed to be routed through the State Rural Livelihoods Mission (SRLM), set up by the State Governments. Under the Special Projects component of the NRLM, the funds are proposed to be released to SRLM for implementation of State specific Projects, and, to Central Government Organizations for implementation of multi-state projects.